

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	TCP/50/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	ESSA MOHAMED RAFIQUE V/S CHAMPION CARE HOMES PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	MOHAMMED ANSARY, SOHAIL MOHAMMED ANSARY, LAKSHMI SREEDHAR, KEERTHANA S RAGH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	AD SHAJAN, SINDHU SANTHALINGAM.

Office  
Notes

**Video Conference**

**2nd Dec 2022**

## O R D E R

**TCP/50/KOB/2019**

Learned counsel Mr. Sohail Ansary appears on behalf of the Petitioner. There is no representation for the respondents.

Learned counsel for the petitioner submits that in terms of Order of this Tribunal dated 07.07.2022 mediation has been initiated but the same is pending. Hence, seeks an adjournment.

In consideration of request, matter adjourned to 13.01.2023.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**